

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/112/2016

NAME OF THE PETITIONER(S)

: K. M. Veluthas & another

NAME OF THE RESPONDENT(S)

: M/s Lawrence Wood Industries Limited & another

UNDER SECTION

: 397/398, 247 & 402

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

R-RAJESH Council for Perinoners M. 1.
A. CHARCES DARWIN. Counsel For 2nd Respondent A. CMA

ORDER

Counsel representing both the parties are present. Counsel for respondent filed a memo stating that he has applied for certified copies of documents from the Registry and he has not received it yet. In the circumstances he is unable to submit his arguments for which he prayed time. Time extended at request finally for hearing submissions by both the sides. Put up on 17.08.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)